

HIGH COURT OF SIKKIM
GANGTOK

No. 21 /Confdl/HCS

Date:17.08.2018

NOTIFICATION

In view of the Notification bearing No.68/Home/2018 dated 17.08.2018, of the Government of Sikkim, it is hereby notified that the High Court of Sikkim as well as the Subordinate Courts in the State of Sikkim shall remain closed on August 17, 2018 on account of the demise of Bharat Ratna, Shri Atal Bihari Vajpayee, former Prime Minister of India as a mark of respect to the departed soul.

Matters listed today, i.e., 17th of August, 2018, shall be listed on Monday, the 20th of August, 2018, before the concerned Bench.

By Order,

Sd/-
REGISTRAR GENERAL

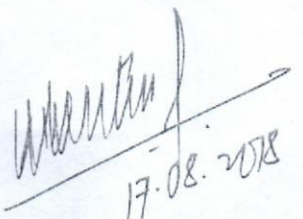
Memo No.: 8093-8138

Dated:17.08.2018

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi – 110 201.
2. The Registrar General, High Court of _____
3. The Secretary to the Government of India, Ministry of Home Affairs New Delhi.
4. The Secretary, Bar Council of India, New Delhi.
5. The Commissioner-cum-Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. The Principal Secretary to Hon'ble the Chief Minister of Sikkim, Government of Sikkim, Gangtok.
7. The Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
8. The Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
9. The Chief Secretary, Government of Sikkim, Gangtok.
10. The Additional Registrar-cum-PPS to Hon'ble the Acting Chief Justice, High Court of Sikkim.
11. The Private Secretary to Hon'ble Judge, High Court of Sikkim.

12. The Legal Remembrancer-cum- Law Secretary, Government of Sikkim, Gangtok.
13. The District and Sessions Judge (North) at Mangan.
14. The District and Sessions Judge (East) at Gangtok.
15. The District and Sessions Judge (South) at Namchi.
16. The District & Sessions Judge (Spl. Div- I) at Gangtok.
17. The District & Sessions Judge (Spl. Div- II)I/C at Gangtok.
18. The Chief Judicial Magistrate -cum- Civil Judge (South) at Namchi.
19. The Chief Judicial Magistrate-cum-Civil Judge (North) at Mangan.
20. The Chief Judicial Magistrate -cum- Civil Judge (East) I/C at Gangtok.
21. The Chief Judicial Magistrate -cum- Civil Judge (West) at Gyalshing.
22. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
23. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
24. The Civil Judge-cum- Judicial Magistrate, Soreng Sub -Division, West Sikkim.
25. The Civil Judge-cum- Judicial Magistrate, Jorethang Sub -Division, Incharge, South Sikkim.
26. The Civil Judge-cum- Judicial Magistrate, Yangang Sub -Division, Incharge, South Sikkim.
27. The Civil Judge-cum- Judicial Magistrate, Rangpo Sub -Division, Incharge, East Sikkim.
28. The Civil Judge-cum- Judicial Magistrate, Rongli Sub -Division, Incharge, East Sikkim.
29. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
30. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
31. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
32. The District Magistrate (East) at Gangtok.
33. The District Magistrate (West) at Gyalshing.
34. The District Magistrate (North) at Mangan.
35. The District Magistrate (South) at Namchi.
36. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
37. The General Secretary, Bar Association of Sikkim, Gangtok.
38. The General Secretary, High Court Bar Association, Gangtok.
39. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
40. The Special Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
41. All Section In-charge, High Court of Sikkim, Gangtok.
42. The Computer Cell, High Court of Sikkim, Gangtok.
43. Notice Board,
44. Guard file &
45. File.


17.08.2018
REGISTRAR